

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI**

④

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 2/4/18**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)**

APPLICATION NUMBER :
PETITION NUMBER : CP/12/2018
NAME OF THE PETITIONER(S) : A.K.NOWSHAD
NAME OF THE RESPONDENT(S) : CHANNEL FOODS PVT LTD & 3 ORS
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	A.M. SAIBHARAN	Counsel for Respondents 1 & 2	Am Saibharan
2.	KAUSHIK N SHARMA	Counsel for Applicant/Petitioner	Kaushik N Sharma

ORDER

Counsels representing both the parties are present. Counsel for respondent filed counter in relation to the interim prayers and furnished a copy of the same to the other side. Counsel for petitioner prayed for time to make submissions. Time is enlarged at request. Put up on 16.04.2018.

Sd/-

(S VIJAYARAGHAVAN)
Member (Technical)

Sd/-

(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)